

## IN THE HIGH COURT OF BOMBAY AT GOA

WP No.688/2020

Ganpat Gaonkar

... Petitioner

**Versus**

The State of Goa and Ors.

... Respondents

Mr. Deepak Gaonkar, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for Respondent-State.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 5<sup>th</sup> January, 2021

**P. C.:**

Part heard. Stand over to 06.01.2021.

***SMT. M. S. JAWALKAR, J.******M. S. SONAK, J.***